

HIGH COURT OF JUDICATURE AT PATNA,
BAILEY ROAD, PATNA-800001.

TENDER NOTICE
FOR
HEAVY DUTY DUPLEX PRINTER

Notice No. :-...8.../2014/Computer Cell

Dated :-...21.../11/2014

Sealed quotation are invited for procurement of 01(one) heavy duty duplex printer for printing on tracing paper for List Section of Patna High Court.

Terms & Condition:-

1. **Price should be inclusive of all applicable taxes** and duly indicating the applicable taxes and their percentage.
2. No advance payment shall be made.
3. The supplier shall submit the bill in triplicate.
4. Payment shall be made through Bank Draft/ Bankers' cheque not in cash, only after 15 days of delivery, successful installation and smooth functioning of the printer. In case defects, if any, found in the printer, the concerned supplier shall replace it immediately with new one, free of cost.
5. **The rate quoted shall be valid for six months.**
6. The selected supplier shall have to supply the printer within 15 days of placing the purchase order.

7. Each page of the bid should be signed and stamped by the supplier.
8. Court reserves the right to accept/reject/postpone the tender and also to change terms and condition, the date of submission and date of opening the tender etc. without assigning any reason to the bidders.
9. **Bidders shall have to submit details as per Annexure – I.**

Specifications:

S.No.	Specification	Requirement
1	Print speed black	Up to 40 ppm
2	Print quality black (best)	Up to 1200 x 1200 dpi
3	Print technology	Laser
4	Duty cycle (monthly, A4)	Up to 100,000 pages
5	Minimum Memory	128 MB
6	Minimum Processor Speed	800 MHz
7	Minimum Paper trays	2
8	Full Duplex print options	Automatic (standard)
9	Paper handling standard/output	250-sheet output bin; 100-sheet rear output bin
10	Standard connectivity	USB and wired LAN ready
11	Compatible operating systems	Windows 2000 (SP4); Windows XP Home; Windows XP Professional; Windows Vista(R); Windows Vista(R) x64; Windows Server 2003; Windows Server 2008; Mac OS X v 10.4 or higher; Novell NetWare; Red Hat Linux 7.x or higher; SuSE Linux 8.x or higher; Ubuntu 12.04 or higher
12	Warranty	Minimum 1 Year Onsite Warranty

The bid, complete in all respect, shall be submitted before Registrar IT-cum-CPC, Patna High Court, Patna latest by **03 (three) weeks from the date of publication of notice on official website of Patna High Court** and will be opened in presence of bidders in the chambers of undersigned on **16/12/2014** at 3.00 PM.

Tender bid submitted after the deadline of submission of bids will be rejected and will not be considered.

Official Website of Patna High Court: <http://patnahighcourt.bih.nic.in>



Registrar IT-cum-CPC
Patna High Court, Patna

Annexure – I

DETAILS

- 1.) Name of the party :
- 2.) Address (with Tel No., Mobile No. Fax No.& email ID) :
- 3.) Contact Person(s) with Designation (With Mobile No., Tel No., Fax No. email ID) :
- 4.) Brand Name, Product Model and Specifications to be enclosed :
- 5.) Price (Both in words & figure) Specifying Brand Name & Model, inclusive of all taxes :

DECLARATION

I/we hereby certify that the information furnished above is true and correct to the best of my/our knowledge. I/we understand that in case any deviation found in the above statement at any stage, I/we will be blacklisted and that I/we will not have any dealing with the Department in future.

Place:

Date:

(Authorized Signatory)